

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



O.A/350/916/2021

Date of Order: 04.08.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SUNIL KUMAR MONDAL

--Applicant

-vs-

M/O DEFENCE

--Respondents



For The Applicant(s): Mr. N. Roy, Counsel

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for the applicant.

2. At hearing, Ld. Counsel for the applicant would seek liberty to withdraw the present O.A and file afresh seeking appropriate relief.
3. Accordingly, the O.A is disposed of as withdrawn with the grant of liberty to file afresh. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

ss